

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**PRINCIPAL BENCH, NEW DELHI****Original Application No. 594 of 2024****IN THE MATTER OF:**

News Item Titled "लखनऊ में पानी चला रसातल १० साल में १६० फुट नीचे चला गया जलस्तर में रहे खतरनाक संकेत" Appearing In Navbharattimes.Indiatimes.Com Dated 13.04.2024.

Versus**Uttar Pradesh Pollution Control Board & Ors.****...Respondent(s)****Index**

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Respondent No. 6**Filed by****Through**


New Delhi

Dated: 01.07.2026

GIGI.C. GEORGE**Advocate****Standing Counsel (UOI)****NATIONAL GREEN TRIBUNAL**

Email: gigicgeorge.adv42@yahoo.in

M-9810625315

IN THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO.594 OF 2024

News item appearing Navbharat Times dt.13.04.2024 V/s. UPPCB & Ors.

**Additional Reply Affidavit on Behalf of Central Ground Water
Authority/R-6**

I, Praveen Kumar Singh S/o Late M. P. Singh Aged 59 Years working as Scientist 'D' having Office at Central ground Water Board, Northern Region, Lucknow do hereby solemnly affirm and declare as under: -

1. That I am well aware about the facts and circumstance of the present case and authorized by the Competent authority to file the present affidavit.
2. That on the last date of hearing i.e.19.03.26 this Hon'ble Court mentioned in Para 2 of the order as under " 2. Reply filed by CGWA mentions about the National Aquifer Mapping(NAQUIM) study of Lucknow and preparation of Block wise management plan. The said disclosure is as follows 3. Central Ground Water Board conducted National Aquifer Mapping(NAQUIM) study in Lucknow District during AAP 2021. Block wise management plans have been prepared for implementation by the State Government to arrest the further decline in groundwater levels and depletion of groundwater resources. The Management Plan recommends both supply-side and demand side measures, including artificial recharge, water conservation on farm activities and adoption of water use efficiency measures."

SWORN & VERIFIED
BEFORE ME

30-6-26

MAHESH CHANDRA
Advocate & Notary
Plot No. 318 Alam Nagar
Regd. No. 30/75/2000

Praveen
30/6/2026

3. That the Para 3 of the Order dt.19.03.26 has directed the CGWA to place on record the Blockwise Management Plan of Lucknow District. In Compliance of the same the Blockwise Management Plan is annexed as Annexure-I.
4. That the CGWA needs 4 more weeks to verify the status of the compliance as disclosed by the District Magistrate in the report dt.10.03.2026.

Praveen
30/6/26
Deponent

प्रवीण कुमार सिंह/Praveen Kumar Singh
वैज्ञानिक-डी/Scientist-D
केन्द्रीय भूमि जल बोर्ड/Central Ground Water Board
उत्तरी क्षेत्र लखनऊ/Northern Region Lucknow
जल संराधन, नदी विकास एवं गंगा संरक्षण विभाग
Department of Water Resources, River Development & Ganga Rejuvenation
जल शक्ति मंत्रालय/Ministry of Jal Shakti
भारत सरकार/Government of India

Verification

Verified at Lucknow on 30th day of June, 2026 that the contents of the above reply affidavit are correct and true to the best of my knowledge and belief and nothing material has been concealed there from

Praveen
30/6/26
Deponent

प्रवीण कुमार सिंह/Praveen Kumar Singh
वैज्ञानिक-डी/Scientist-D
केन्द्रीय भूमि जल बोर्ड/Central Ground Water Board
उत्तरी क्षेत्र लखनऊ/Northern Region Lucknow
जल संराधन, नदी विकास एवं गंगा संरक्षण विभाग
Department of Water Resources, River Development & Ganga Rejuvenation
जल शक्ति मंत्रालय/Ministry of Jal Shakti
भारत सरकार/Government of India



SWORN AND AFFIRMED
BEFORE ME

M
30.6.26
MAHESH CHANDRA
Advocate & Notary
Plot No. 318 Alam Nagar
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